

provided Rs. 60,000 crore for this. In this year's Budget we have also provided Rs. 3,300 crore for the basic minimum services.

Sir, regarding foodgrains, I would like to submit, subject to coordination by the Ministry of Civil Supplies, that for the benefit of the rural poor living below the poverty line, this year, a subsidy amount of Rs. 8,000 crore has been earmarked by the Government. This Government is committed for the benefit of the rural poor living below the poverty line.

SHRI MULLAPPALLY RAMACHANDRAN : Sir, PMRV is one of the laudable schemes under poverty alleviation programmes. The banks play a very important role in the implementation of this scheme. But unfortunately, we are getting a lot of complaints from the rural youths regarding corrupt practices which are being followed in the banks and also about the callous and indifferent attitude of the bank officials towards the rural youth in disbursement of loans. May I know from the hon. Minister whether such complaints have been brought to the notice of the Government or not, if so, whether Government proposes to take any action against those erring officers ?

SHRI TIRUCHI SIVA : Sir, it is very important .(Interruptions)

MR. CHAIRMAN : Question Hour is going to be over. Let the Minister reply to it.

SHRI KINJARAPPU YERRANNAIDU : Whatever has been mentioned by the hon. Member is true. That is the reason why I held a Conference with the Bankers on the 31st of December to review the entire IRDP programme for the rural youth.

12.00 hrs.

Some lapses are there on the part of bankers. We have strict instructions to cooperate in order to implement all the rural programmes under IRDP. We have already given instructions for all the schemes. .(Interruptions). In that meeting we took the decision to inform all the field-level branches to implement our programmes hundred per cent without fail.

WRITTEN ANSWERS TO QUESTIONS

Fast Breeder Reactor

*345. SHRI AYYANNA PATRUDU :
DR. T. SUBBARAMI REDDY :

Will the PRIME MINISTER be pleased to state:

(a) whether Atomic Research Centre at Kalpakkam has designed a fast breeder reactor for commissioning during 2007;

(b) if so, the reasons for delay in commissioning the

Plant for producing electricity;

(c) whether the Planning commission has been approached to sanction be funds for construction of the said Plant by the end of Ninth Five Plan; and

(d) If so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The detailed design of a 500 MWe (megawatt electrical) Prototype Fast Breeder Reactor (PFBR) is in an advanced stage of completion and technology development is also in progress at the Indira Gandhi Centre for Atomic Research (IGCAR), Kalpakkam.

(b) Does not arise.

(c) and (d) Yes, Sir. A 500 MWe Prototype Fast Breeder Reactor (PFBR) has been proposed for inclusion in the IX Plan. An outlay of Rs. 721 crores has been proposed in the IX Plan starting with a provision of Rs. 82 crores in the year 1999-2000. The project, estimated to cost Rs. 2960 crores, is expected to take nine(9) years from the date of commencement of construction.

[Translation]

Non-Allotment of DDA Flats

*346. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the PRIME MINISTER be pleased to state :

(a) the number of DDA flats which remained unallotted due to lack of basic amenities;

(b) the category of these flats, locations thereof and time since when these flats have been lying unoccupied;

(c) the time by which the Government propose to provide basic amenities there;

(d) the reasons for not providing basic amenities in these flats; and

(e) whether the responsibility has been fixed on any officer in this regard and if so, the action taken against him ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) D.D.A. has reported that 6209 flats are lying unallotted because of non-availability of electricity. In addition to these, there are 9835 flats which stand allotted but are not occupied. The category wise details of all unallotted and allotted flats with locations, the time since when they are lying vacant and the tentative time schedule of provision of electricity therein are given in Statement-I and II respectively.

(d) and (e) External electrical services are to be